

# FORM G

## INVITATION FOR EXPRESSION OF INTEREST FOR RUDRA AUTO TECH ENGINEERING PRIVATE LIMITED OPERATING IN AUTO COMPONENTS

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/LLP No.	RUDRA AUTO TECH ENGINEERING PRIVATE LIMITED PAN: AAFCR6126C CIN: U34100UR2011PTC000065
2.	Address of the registered office	PLOT NO. 42B,SECTOR-5, I.I.E SIDCUL, Udham Singh Nagar, PANTNAGAR, Uttarakhand, India,263153 (Non Operative)
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	Rudrapur, Uttarakhand
5.	Installed capacity of main products/services	CD is not Operational
6.	Quantity and value of main products/services sold in last financial year	NA (CD is not going concern)
7.	Number of employees/ workmen	NIL(CD is not going concern)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Available details can be sought by sending a request to Resolution Professional at cirprudraauto@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending a request to Resolution Professional at cirprudraauto@gmail.com
10.	Last date for receipt of expression of interest	29.07.2024
11.	Date of issue of provisional list of prospective resolution applicants	08.08.2024

12.	Last date for submission of objections to provisional list	13.08.2024
13.	Date of issue of final list of prospective resolution applicants	23.08.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	28.08.2024
15.	Last date for submission of resolution plans	30.09.2024
16.	Process email id to submit Expression of Interest	cirrudraauto@gmail.com

**Date: 28.06.2024**

**Place: Jaipur**



**SATYENDRA PRASAD KHORANIA  
RESOLUTION PROFESSIONAL  
RUDRA AUTO TECH ENGINEERING PRIVATE LIMITED  
IP Regn No. IBBI/IPA-002/IP-N00002/2016-2017/10002  
AFA No.: AA2/10002/02/101224/203107 valid upto 10.12.2024  
402, 4th Floor, OK Plus, DP Metro, Opp. Pillar No. 94,  
New Sanganer Road, Jaipur, Rajasthan, 302019**